

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

17. IA 2076/2023, IA 2890/2022, IA 1649/2023,
IA 3281/2023—seeking Exclusion IA 5282/2023
IN C.P. (IB)/527(MB)2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 13.06.2024**

NAME OF THE PARTIES: - IA 2076/2023 Mr. Pradeep Arora

V/s

Mr. Vijay Kumar V Iyer RP
Future Retail Limited
IA 2890/2022 Ajay Kumar

V/s

Vijaykumar V Iyer IRP
IA 1649/2023 Jagjit Singh and Anr.

V/s

Vijaykumar V Iyer RP of Future Retail Ltd
IA 3281/2023 M/S Mysaiah & Associates

V/s

Mr. Vijay Kumar V. Iyer
IA 5282/2023 Payal Mago

V/s

Resolution Professional Of M/S Future Retail
Limited I.E. Shri Vijay Kumar V Iyer

IN THE MATTER OF

Bank of India

V/s

Future Retail Limited

**Section: 60(5), 43(1) r/w Section 44(1), 60(5) Rule 11 of NCLT, 2016 Section
45(1) u/s 7 of the Insolvency and Bankruptcy Code, 2016**

ORDER

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IA.No.2076/2023, IA.No.2890/2022, IA.No.1649/2023, IA.No.3281/2023, IA.No.5282/2023: - Adv. Swastika Kumari appeared for the Applicant in IA.No.2076/2023 through VC. Adv. Aditya Gauri and Adv. Dhananjay Sud appeared for the Applicant in IA.No.1649/2023 and IA.No.2890/2022 through VC. Adv. Sankalp Anantwar, Adv. Arindam Mrinal Pal, Adv. Mohsin Solanki appeared for the Applicant in IA.No.3281/2023. Adv. Harsh Garg a/w Adv. Prajwal Chauhan appeared for the applicant in IA.No.5282/2023 through VC. Adv. Siddhant Marathe a/w Adv. Ritwik appeared for the RP. List this matter on **23.07.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)